

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Samaara Leathers Private Limited

PETITION NUMBER : CP(IB)/141/CHE/2019

**APPLICATION NUMBER : a) IA(IBC)1061(CHE)/2022
b) IA(IBC)1062(CHE)/2022
c) IA(IBC)/139(CHE)/2023**

ORDER

Ld. Counsel Mr. Prashant is present. Ld. Counsel Mr. Vikram Jain is present.
Ld. Counsel Ms. Sree Viswanthini is present. Ld. Counsel Mr. Krishna Dath is
present.

Let the pleadings be completed by the parties.

List the applications for hearing on **20.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**